

GOVERNMENT OF INDIA  
MINISTRY OF PORTS, SHIPPING AND WATERWAYS

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1109**  
ANSWERED ON 12.12.2023

**LOSS OF LIVELIHOOD OF FISHERMEN**

1109. SHRIMASTHAN RAO BEEDA:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:

- (a) whether Government has set up any expert Committee to look into the loss of livelihoods and unemployment of fishermen and other related communities due to the Sagarmala Project;
- (b) if so, the details including the recommendations of such Expert Committee/ research study/ plan, etc.;
- (c) if not, the reasons therefor;
- (d) whether Government has taken any steps to rehabilitate/ compensate such communities;
- (e) if so, details thereof; and
- (f) if not, the reasons therefor?

**ANSWER**

MINISTER OF PORTS, SHIPPING AND WATERWAYS  
(SHRI SARBANANDA SONOWAL)

(a) to (f) As a part of the project development, the respective project proponents are required to prepare the Social and Environment Impact Assessment Report to ensure due diligence has been done by them to assess the potential impact of the proposed project on the community and environment. Simultaneously, they need to prepare and implement Social and Environmental Management Plan to mitigate the negative impacts which was investigated during the studies of baseline conditions, impact assessment and evaluation for the project. Further, improvement in livelihood of communities in coastal area is also undertaken through implementation of projects identified under coastal community development pillar of Sagarmala Scheme.

\*\*\*\*\*